

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4142**

**TO BE ANSWERED ON THE 28<sup>th</sup> MARCH, 2017 / CHAITRA 7, 1939 (SAKA)**

**BOP ON INDO-BANGLADESH BORDER**

**4142. SHRI SISIR KUMAR ADHIKARI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that India has signed an agreement with Border Guards of Bangladesh (BGB) to build Border Out Post (BoP) between the two countries;**

**(b) if so, the details thereof; and**

**(c) the details of the action plan to restrict cross border insurgency and for promotion of border trade with tourism therein?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) & (b): The Government of India has approved for providing security and logistic support to Border Guard Bangladesh (BGB) by way of using Indian border roads in the States of Tripura and Mizoram for construction of Border out Posts (BOPs) by BGB in Chittagong Hill Tracts area.**

**(c) The Government has adopted a multipronged approach for security arrangements at the borders to curb smuggling and infiltration. The arrangements include deployment of Border Guarding Force (BGF), construction of border fence, construction of border roads, installation of**

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**L.S.US.Q. NO. 4142 FOR 28.03.2017**

**floodlights, construction of Border Out Posts (BOPs), introduction of Hi-tech surveillance equipments, providing advanced weapons and specialized vehicles to Security Forces, etc.**

**To promote border trade, among other measures, Border Haats and Integrated Check Posts are being established on Indo-Bangladesh Border.**

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